NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/34/KOB/2023
SECTION	SEC 95(1) IBC R/W RULE 7(2)
NAME OF PARTIES	THE SOUTH INDIAN BANK V/S MRS. ALEMMA JACOB
PETITIONERS ADVOCATE/ PROFESSIONAL	JOSSY STEEPHEN KATTUR
RESPONDENTS ADVOCATE/ PROFESSIONAL	

01 April 2024

O R D E R

IA(IBC)/13/KOB/2024 in CP(IBC)/34/KOB/2023

List this matter for further consideration on **17.04.2024.**

CP(IBC)/34/KOB/2023

Learned Counsel, Mr. Jossy Steephen Kattur appears on behalf of the Petitioner bank through virtual mode. Learned Counsel, Mr. Cyriac Tom appears physically on behalf of the Respondent. Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the RP.

At the request of the parties, list this matter for further consideration on **17.04.2024.**

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)